

संगठनों की स्थापना की भी सिफारिश की है। जिले के लीड बैंक को आदानों और सेवाओं की आपूर्ति सहित, फार्म ऋण की एकीकृत व्यवस्था का समस्त उत्तरदायित्व सम्भालना है। आयोग की ये सिफारिशें सरकार के विचाराधीन हैं।

Views of U. S Experts on Measures to improve the lot of Farmers of Gujarat

1682. SHRI PRABHUDAS PATEL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Gujarat farmers have accepted the new high-yielding grain crop varieties and they are not averse to use fertilisers, as has been observed by the U A Aid Team Leader, Dr. Donald R. Cornelfus, who visited Gujarat in April, 1971 ; and

(b) if so, whether he has also pointed out certain measures which the Gujarat farmer should take to improve his lot ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Both area under high-yielding varieties of food crops and the consumption of fertilisers are increasing year by year in Gujarat State. The Report on the U S Aid Team Leader on his visit to Gujarat in April 1971 has not been submitted to the Government

(b) Does not arise

Loan to Gujarat Housing Board

1693. SHRI PRABHUDAS PATEL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Central Housing and Urban Development Corporation has given a loan of Rupees 2 crores to Gujarat Housing Board ;

(b) if so, the total loan so far given by the Centre to the Gujarat Housing Board ;

(c) the schemes on which Gujarat Housing Board has utilized this loan ; and

(d) what are the schemes that will be undertaken by the Board ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Yes, The amount of the loan is Rs 2.5 crores.

(b) In addition to the above loan from the Housing and Urban Development Corporation, this Board has also been allocated a loan of Rs. 1.5 crores from the Life Insurance Corporation.

(c) This loan of Rs. 2.5. crores is being utilised by the Gujarat Housing Board on their Wadaj-Ahmedabad Land Acquisition and development Scheme. The Scheme envisages acquisition and development of land and construction of flats. Construction of 7625 houses of L I G. and M. I G. categories and development of 1152 plots is envisaged.

(b) Government is not aware of the details of the other schemes that will be undertaken by the Board.

Corrupt Practices in Training and Recruitment of Conductors

1684 SHRI BHOLA MANJHI :
SHRI M M JOSEPH :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there have been corrupt practices in the training and recruitment of Conductors for buses in Delhi under Delhi Transport Corporation ; and

(b) whether any action has been taken against those indulging in corrupt practices ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b) An anonymous complaint was received in the first week of August, 1971 by the Delhi Transport Undertaking (now Delhi Transport Corporation) alleging that a group of employees of the Undertaking had accepted illegal gratification from the candidates for the post of conductors who had appeared in a test held on 9.5.1971 before the change in the management of the Transport Undertaking. An enquiry was conducted in the matter, which revealed that there was some truth in the

allegations. As, however, the evidence collected was not adequate and the matter required a more thorough probe, the case was referred to the Delhi Police for investigations. The case was subsequently transferred to the Anti-Corruption Department of the Delhi Administration who are now conducting investigations in the matter.

Health Scheme of N.D.M.C for expectant Mothers and Children

1685. SHRI BHOLA MANJHI . Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether New Delhi Municipal Committee has decided to introduce a health scheme to cater to the needs of pregnant mothers and children ; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) (a) Yes

(b) (i) It is proposed to give integrated health care to all mothers and children

(ii) In addition, all children from 1 to 5 years of age and expectant and lactating mothers will be provided nutritious meals. A pilot project for the nutrition programme is to be started near Gole Market where survey for the total need is being carried out.

Workers Unions in F.C.I.

1687. SHRI VAYALAR RAVI : Will the Minister AGRICULTURE be pleased to state :

(a) the total number of Workers Unions in the Food Corporation of India ; and

(b) how many of them are recognised Unions ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) According to the information available with the Food Corporation of India, twentyfive Unions/

Associations are functioning in the Corporation.

(b) Only the Transport and Dock Workers Union, Bombay, which represents departmentalised and other labour, whose terms of service conditions are covered under the Memorandum of Agreement, entered into between the management of the Food Corporation of India and the Union has been given *de-jure* recognition. In addition, four other Unions/Associations have been accorded *de-facto* recognition, for the purpose of negotiations on service matters.

Central aid to Orissa for Deep Tubewells and Agriculture Purposes

1689. SHRI ARJUN SETHI . Will the Minister of AGRICULTURE be pleased to state : the amount advanced to Orissa's flood affected area for sinking Deep-tube-wells, for irrigation and agricultural advances during 1971 ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : No amount has been advanced to the Government of Orissa specifically for sinking deep tube-wells for irrigation during 1971-72 for the flood affected areas. The Ministry has, however, drilled 6 deep bores for construction of tube-wells in the cyclone affected areas of Orissa on deposit work basis. Out of these 4 successful ones were fully developed as tube-wells, remaining two bores being unsuccessful have been abandoned. Enough sites for further drilling have since been indicated by the State Government and drilling work is now in full swing.

The State Government has been sanctioned short-term loan as under :

For fertilizer marketing	Rs. 182.02 lacks
For fertilizer taccavi	Rs. 280.66 "
For seeds	Rs. 25.00 "
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	Rs. 487.68 "
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Out of which Rs. 300 lakhs was specifically for flood affected areas,